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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **LPA 570/2011**

IDEA CELLULAR LTDAppellant

Through: Ms. Sonali Jaitley Bakhshi, Mr. Jaiyesh Bakhshi, Mr. Manish Bhatt, Mr. Abhijay Basu, Mr. Ravi Tyagi, Mr. Mayank Mishra, Ms. Manmilan Sidhu, Ms. Neetu Devrani, Advocates

versus

MCD & ORSRespondents

Through: Mr. Manu Chaturvedi, Standing Counsel for R/MCD

(58)

+ **LPA 571/2011, CM APPLs. 12383/2011, 3561/2014, 17358/2014, 19356/2014, 2816/2015, 14404/2015 & 15699/2015**

CELLULAR OPERATORS ASSOCIATION OF INDIA & OTHERS
.....Appellants

Through: Mr. Manjul Bajpai and Mr. Pradeep Shukla, Advocates.

versus

MUNICIPAL CORPORATION OF DELHI AND ANOTHER

.....Respondents

Through: Mr. Manu Chaturvedi, Standing Counsel for R/MCD

Ms. Rukmini Bobde, Mr. Amlaan Kumar and Mr. Vinayak Aeran, Advocates for R/UOI with Ms. Mahamaya Chatterjee, Government Pleader for R/UOI.

(59)

+ **LPA 572/2011, CM APPLs. 12397/2011, 14229/2012, 14230/2012, 13693/2016, 29147/2020, 29149/2020, 31970/2021, 33777/2021, 5650/2022, 13685/2022, 19290/2022, 49438/2024 & 49439/2024**



MCDAppellant

Through: Appearance not given.

versus

CELLULAR OPERATORS ASSOCIATION OF INDIA AND ORS

.....Respondents

Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD
Ms. Kriti Awasthi, Advocate for R-14.
Ms. Rukmini Bobde, Mr. Amlaan
Kumar and Mr. Vinayak Aeran,
Advocates for R/UOI with Ms.
Mahamaya Chatterjee, Government
Pleader for R/UOI.
Mr. Manjul Bajpai and Mr. Pradeep
Shukla, Advocates.

(60)

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LPA 573/2011

MUNICIPAL CORP OF DELHIAppellant

Through: Appearance not given.

versus

IDEA CELLULAR LTD & ORSRespondents

Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD
Ms. Rukmini Bobde, Mr. Amlaan
Kumar and Mr. Vinayak Aeran,
Advocates for R/UOI with Ms.
Mahamaya Chatterjee, Government
Pleader for R/UOI.

(61)

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LPA 640/2011, CM APPLs. 14594/2011 & 20063/2011

MUNICIPAL CORP OF DELHIAppellant

Through: Appearance not given.



versus

GTL INFRASTRUCTURE LTD & ORSRespondents
Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD
Ms. Rukmini Bobde, Mr. Amlaan
Kumar and Mr. Vinayak Aeran,
Advocates for R/UOI with Ms.
Mahamaya Chatterjee, Government
Pleader for R/UOI.

(62)

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W.P.(C) 6331/2013, CM APPLs. 13826/2013 & 55488/2019
INDUS TOWERS LIMITEDPetitioner
Through: Ms. Raashi Beri, Advocate.

versus

SOUTH DELHI MUNICIPAL CORPORATION & ORS
.....Respondents
Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD

(63)

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W.P.(C) 6506/2013 & CM APPL. 14149/2013
CHENNAI NETWORK INFRASTRUCTURE LIMITEDPetitioner
Through: Ms. Raashi Beri, Advocate.

versus

SOUTH DELHI MUNICIPAL CORPORATION & ORS
.....Respondents
Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD

(64)



+ **W.P.(C) 6949/2013, CM APPLs. 15040/2013 & 15947/2013**
M/S RELIANCE INFRATEL LTD.Petitioner
Through: Appearance not given.

versus

SOUTH DELHI MUNICIPAL CORPORATIONRespondent
Through: Mr. Anubhav Gupta, Advocate for
R/GNCTD.
Mr. Manu Chaturvedi, Standing
Counsel for R/MCD

(65)

+ **W.P.(C) 7454/2013, CM APPLs. 15949/2013, 15950/2013,
44251/2016 & 4539/2020**
VIOM NETWORK INFRASTRUCTURE LIMITEDPetitioner
Through: Ms. Raashi Beri, Advocate.

versus

SOUTH DELHI MUNICIPAL CORPORATION & ORS.
.....Respondents
Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD

(66)

+ **W.P.(C) 2730/2014 & CM APPL. 5669/2014**
MAHANAGAR TELEPHONE NIGAM LIMITEDPetitioner
Through: Appearance not given.

versus

SOUTH DELHI MUNICIPAL CORPORATION & ORS.
.....Respondents
Through: Mr. Manu Chaturvedi, Standing
Counsel for R/MCD

(67)

+ **W.P.(C) 2906/2014 & CM APPL. 8961/2014**



SANJAY KAUSHIK & ORS.Petitioners

Through: Appearance not given.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Mukul Singh, CGSC with Ms. Ira Singh and Mr. Aryan Dhaka, Advocates for R/UOI.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE RAJNEESH KUMAR GUPTA

ORDER

% **23.04.2025**

1. This hearing has been done through hybrid mode.
2. It is already 4:10 P.M. Considering that there is a Special Division Bench today, it is not possible to take up the matter for hearing.
3. List on 02nd September, 2025.

PRATHIBA M. SINGH, J.

RAJNEESH KUMAR GUPTA, J.

APRIL 23, 2025

v